

REFERENCE TO THE REPORTED ATROCITIES ON HARIJANS IN KARAMCHEDU VILLAGE IN ANDHRA PRADESH

SHRI B. KRISHNA MOHAN (Andhra Pradesh): Madam Deputy Chairman, I thank you very much for having given me this opportunity to make a Special Mention on the killing of four Harijans and injuring of 22 others in Karamchedu village in Andhra Pradesh on the 17th of July, 1985. Madam, I would like to quote a report from "The Hindu":—

"About 400 Harijans, including 100 women, have fled Karamchedu and taken shelter in a Church at Chirala as tension continues to prevail in the village where four Harijans were killed and 22 others injured, when non-Harijan Hindus attacked the Harijanwada on Wednesday."

"Karamchedu village is one of the richest in Prakasam district with a population of about 20,000, mostly non-Harijan Hindus. The dispute began on Tuesday when a Harijan boy protested against a farmer cleaning his animal and letting out the water in the Harijanwada's drinking water tank. In a scuffle that ensued, the farmer's wrist watch was broken. He decided to take revenge and attacked the Harijanwada, armed with sticks and axes. Harijans were beaten up indiscriminately. While some women hid in their houses, all their menfolk took to their heels in panic. The attackers chased and hit them one mile away. Even Harijan women working in fields were not spared."

The Reporter of "The Hindu" adds further:

"The Harijans told THE HINDU that non-Harijan Hindus were sore with them for supporting the Congress (I) in the last elections and were awaiting an opportunity to attack them. The trivial dispute on Tuesday provided the spur. The Harijanwada looked desolate today with women and children living in fear of another attack while their men were away in Chirala. It

will be an uphill task for officials to restore confidence among the Harijans. No arrests have so far been made."

There is another report in "The Indian Express". The correspondent of "The Indian Express", Shri A.B.V. Narasimha Rao, writes that when the Chief Minister of Andhra Pradesh, Shri N.T. Rama Rao, visited Karamchedu village on Friday, he was surrounded by the very people who are alleged to have chased and killed four Harijans on Wednesday.....

SHRI B. SATYANARAYAN REDDY: (Andhra Pradesh): This is all wrong. (Interruptions). It is all wrong.

SHRI B. KRISHNA MOHAN: I am quoting from the newspaper only.

SHRI B. SATYANARAYAN REDDY: It is incorrect. (Interruptions).

SHRI B. KRISHNA MOHAN: I am only quoting a newspaper report.

SHRI B. SATYANARAYAN REDDY: He is only making wrong statements. (Interruptions) It is all wrong.

SHRI B. KRISHNA MOHAN: I am quoting from the newspaper reports.

THE DEPUTY CHAIRMAN: Mr. Reddy, please do not interrupt.

आपसे जवाब नहीं मांगा। मिनिस्टर से मांगा है। उनको बोलने दीजिए।

SHRI B. SATYANARAYAN REDDY: He is making a false statement. (Interruptions).

SHRI B. KRISHNA MOHAN: I am quoting from the report in the "Indian Express". It says:

"Whistling and clapping loudly, they prevented the Chief Minister from talking to the Harijans, the witness addedThe Chief Minister thus neither met the real victims at Karamchedu nor did he go to the Government Hospital at Chirala."

SHRI B. SATYANARAYAN REDDY: This is all wrong. (Interruptions). He visited the place of incident and Hospital and announced all possible help to the victims.

SHRI B. KRISHNA MOHAN: Just listen.

THE DEPUTY CHAIRMAN: Mr. Reddy, everytime a Member rises to make a Special Mention about Andhra Pradesh, you do not have to rise and speak.

SHRI B. SATYANARAYAN REDDY: But he is making political capital and taking exploitation of the unfortunate incident. Wrong statements should not be made in the House. (Interruptions). This is a wrong statement and he should not be allowed to make false statement. (Interruptions).

SHRI B. KRISHNA MOHAN: The report further says:

"In a surprise move, the Chief Minister's scheduled programme of calling at the Chirala Hospital was cancelled at the last moment for no proper reason. While police bandobust was made at the Chirala Hospital, Mr. Rama Rao was taken to Karamchadu?"

"According to most Harijans of the village, the Chief Minister left the village leaving the victims in utter disappointment and sorrow. Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijan witness said,

SHRI B. SATYANARAYAN REDDY: Madam, against it is an unfair statement. The Chief Minister of Andhra Pradesh has rendered all the necessary help to the victims and the culprits have been caught and arrested and a judicial inquiry has been ordered. (Interruptions) This is an unfair statement that he is making.

SHRI B. KRISHNA MOHAN: I am only quoting from a newspaper report which says:

"Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijan witness said, "They are so confident that the Chief Minister and the Government he heads belong to them."

(Interruptions)

उपसभापति : कोई पाइंट आफ़ आर्डर नहीं है इस पर, स्टेटमेंट पढ़ रहे हैं ।

(Interruptions)

SHRI SUSHIL CHAND MOHUNTA (Haryana): On a point of order. (Interruptions).

SHRI B. SATYANARAYAN REDDY: He is making a statement in the House which is.... (Interruptions).

यू० पी० भैं नहीं हुआ, हम बोल रहे हैं, इसका जवाब देंगे ।

उपसभापति : आप मेरी बात सुनना पसंद करेंगे । मैं यह अर्ज कर रही हूँ कि अगर आपको कुछ कहना है तो आपका स्पेशल मेंशन आयेगा उसपर बोल दीजिएगा इस तरह से हाऊस को डिस्टर्ब करना कुछ अच्छा नहीं लगता है ।

श्री बी० सत्यनारायण रेड्डी : मैं जरूर कहूंगा जब आयेगा मैं कहूंगा (व्यवधान) आप मुझे इजाजत दीजिए मैं कहूंगा ।

उपसभापति : आज नहीं कल करिएगा (व्यवधान) आप अपनी बात जल्दी खत्म करिए (व्यवधान) बी विल डू इट एकाडिंग टु रूल्स ।

SHRIMATI MARGARET ALVA (Karnataka): May I say that a Special Mention cannot be converted into a debate. The idea is that we convey whatever is the people's concern. It is not a debate in which everyone has to answer. (Interruptions).

SHRI SUSHIL CHAND MOHUNTA: Who is going to convey? (Interruptions).

SHRI B. SATYANARAYAN REDDY: There were atrocities in Uttar Pradesh during the regime of Shrimati Indira Gandhi and Rajiv Gandhi. If this matter is taken up here. Will you allow? You will not allow it. (Interruptions).

SHRI B. KRISHNA MOHAN: They expressed a desire to appoint a judicial inquiry. I personally feel that the constitution of a judicial inquiry will be of no purpose. As a matter of fact, when some Harijans were burnt alive in a village in Chittoor district, a judicial inquiry was constituted and it has given its report that a local Telugu Desam MLA and some Telugu Desam workers were responsible for the killings of the Harijans. But no action was taken there. (Interruptions).

THE DEPUTY CHAIRMAN: I am reminding you, Mr. Reddy, once again. Please sit down. (*Interruptions*) Please conclude.

SHRI B. KRISHNA MOHAN: I am concluding. There is a break-down of the law and order machinery there. Innocent people are put to a lot of harassment. I think the State Government has lost control over the State police and the police are acting like mad dogs. I request the Government kindly to send a parliamentary, delegation consisting of all parties to that village and report to Parliament. (*Interruptions*).

SHRI R. RAMAKRISHNAN (Tamil Nadu): On a point of order. I respectfully point out that in the Rajya Sabha, the House of Elders the Council of States—with due respect to Mr. Madhavrao Scindia who is busily engaged in conversation with Shri Kalpnath Rai—there should be a Minister of the Cabinet rank present all the time. There is a roster duty drawn. Of course, Mrs. Alva has gone to the Chairman with your permission; I don't mind about that. But a Minister of the Cabinet on roster duty should be there. Please direct them to be present and pay adequate respect to this House. Thank you.

THE DEPUTY CHAIRMAN: It will be conveyed.

REFERENCE TO THE REPORTED EXPORT OF SKULLS OF CHILDREN

श्री कैलाश पति मिश्र (बिहार): महोदया, पिछले 15 जून को पटना में प्रकाशित "पाटिलपुत्र टाइम्स" हिन्दी दैनिक में फोटो सहित एक ऐसा समाचार छपा है कि छोटे-छोटे बच्चों की गरदन काट करके उनका मस्तक उबालकर उनका व्यापार किया जा रहा है। सारे बिहार में आतंक का वातावरण छा गया है। एक से बढ़कर एक समाचार आने शुरू हुए हैं। फिर पता लगता है कि यह नर पिशाच जो शिशुओं के मस्तक का व्यापार करते हैं, उन्हें नशा खिलाकर बेहोश कर देते हैं और बीच गंगा में ले जाकर उनकी गर्दन काट कर उनका घड़ पानी में डाल दिया जाता है। फिर

पता चला है कि लगभग एक महीने में 200 पटिया छोटे छोटे शिशुओं के मस्तक की भर कर कलकत्ता भेजी जाती हैं। फल बेचने के नाम पर उनका व्यापार चलता है और कलकत्ते के अंदर बड़े बड़े तस्कर वहां से उन पेटियों को छुड़ाते हैं और विदेशों के अंदर निर्यात करते हैं। यह देखकर आश्चर्य लगता है कि नर कंकाल का निर्यात करने के लिये देश के अंदर 30 लोगों को लाइसेंस मिला हुआ है, उसमें से अकेले दस बिहार में हैं, दस तो लाइसेंस लिये हुए हैं और दस ऐसे हैं जो बिना लाइसेंस के चोरी छिपे ही यह धंधा कर रहे हैं।

दुर्भाग्य यह है कि दुनिया के अंदर भारत एक ऐसा देश है जो नर कंकाल का निर्यात आज दुनिया में कर रहा है। ऑस्ट्रेलिया में केनडा में, अमरीका में, दुनिया के कई देशों के अंदर शिशुओं की खोपड़ी की आज बहुत ज्यादा मांग हो गई है। देखने के बाद ऐसा पता लग रहा है कि एक वर्ष के अंदर पांच से सात हजार शिशुओं का बिहार के अंदर अपहरण हुआ है। यह अपहरण कहाँ होता है? कहीं गरीब आदिवासियों के मुहल्ले से या गांव में जाकर अपहरण कर लिया जाता है कहीं हरिजनों के यहां से अपहरण कर लिया जाता है। थाने में कुछ रिपोर्ट लिखी जाती है, कुछ नहीं लिखी जाती है। अपहरण करने के बाद उन बच्चों का क्या होता है अब जाकर वह चित्र सामने आया है।

महोदया, मैं दो अखबारों के चित्र सदन की पटल के ऊपर रखना चाहता हूँ।

उपसभापति: सदन की पटल पर नहीं रखिये सिर्फ बता दीजिए कि क्या हुआ है।

श्री कैलाश पति मिश्र: इन चित्रों को देखने के बाद किसी का भी हृदय कांप उठेगा। यह चित्र बता रहे हैं कि यह छोटे छोटे बच्चे बिलकुल जीवित उनका चेहरा है। मैं उस पत्रकार महोदय को धन्यवाद देना चाहता हूँ और उस पत्रकार फोटोग्राफर को भी धन्यवाद देना चाहता हूँ। मुझे पता चला है कि उसके जीवन के ऊपर